

and the management expressed their inability to compensate for the loss;

(f) if so, the extent to which the demands of the chilly growers were accepted;

(g) whether the Government propose to help them to get the compensation from the management of the cold storage for the loss suffered by the chilly growers; and

(h) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) The Union Agriculture Minister has not visited Guntur District of Andhra Pradesh in May, 1997.

(b) to (h) Question does not arise in view of the above.

#### Urea Scam

1111. SHRI BHAKTA CHARAN DAS :  
DR. M. JAGANNATH :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have received a proposal for out-of-court settlement from Karsan, the Turkish firm involved in fertilizer supply scam;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) and (c) Information is being collected and will be laid on the Table of the House.

#### Welfare of Minorities

1112. COL. SONA RAM CHOUDHARY : Will the Minister of WELFARE be pleased to state:

(a) whether the Government have implemented any welfare scheme for the welfare of minorities in Western Rajasthan;

(b) if so, the details thereof; and

(c) the amount spent on this scheme during 1996-97

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) The Government of India is implementing following schemes for the welfare of minorities all over the country including State of Rajasthan:—

(i) Ministry of Welfare is implementing the scheme of Pre-examination Coaching for the target group consisting of minorities and Socially & Economically Backward Classes whose annual income is not more than Rs. 24,000/-. The scheme is implemented for preparing the candidates belonging to target group to compete effectively with others in the examinations leading to recruitment and admission in professional courses.

(ii) Ministry of Human Resource Development has been implementing two schemes, namely, Area Intensive Programme and Modernisation of Madarsa education for the educational development of minorities. Under the scheme of Area Intensive Programme, assistance is provided to State Govts. and voluntary organisations for establishment of primary/upper primary schools, strengthening of educational infrastructure of such schools and opening of multi-stream residential higher secondary schools. Under the scheme of Modernisation of Madarsa education, cent per cent assistance is provided to such institutions for appointment of teachers for teaching modern subjects.

(c) The amount spent under these schemes during 1996-97 and 1997-98 in the State of Rajasthan is as under:

Name of Scheme	Amount released (Rs. in lakhs)	
	1996-97	1997-98
(i) Pre-examination coaching scheme for weaker sections based on economic criteria	Nil	Nil
(ii) Area Intensive Programme for educationally backward minorities	112.305	55.60 (upto June, 97)
(iii) Modernisation of Madarsa Education	11.26	Nil

#### Smuggling by Police Officers

1113. SHRI AJOY MUKHOPADHYAY :  
SHRI V.V. RAGHAVAN :

Will the Minister of HOME AFFAIRS be pleased to